

has been fixed by NCERT as the maximum rent for hiring private houses in that area.

(c) This benefit has not been denied to low-paid employees, but in the Hauz Khas—Green Park area suitable private housing for these employees according to the norms fixed is not available.

(d) Yes, Sir.

(e) The matter is under the consideration of NCERT.

Burning of Records of N.C.E.R.T.

9843. SHRI P. ANTONY REDDY :
SHRI G. S. REDDI :
SHRIMATI B. RADHBAI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the National Council of Educational Research and Training has burnt some records and reports without the knowledge of the academic personnel who were associated with those works ;

(b) if so, the reasons therefor ; and

(c) the steps being taken to avoid its recurrence ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO):
(a) and (b). According to normal practice, only unwanted records and reports have been disposed off under the authority of the Heads of Departments concerned.

(c) Does not arise.

Mini Dredger manufactured by Mangalore Harbour Project

9844. SHRI RAM AVTAR SHARMA ;
Will the Minister of SHIPPING AND TRANSPORT be pleased to state ;

(a) whether it is a fact that a mini dredger costing about Rs. 3 lakhs has been manufactured by the officers of the Mangalore Harbour Project ;

(b) whether it is also fact that an imported dredger costs about Rs. 12 lakhs ; and

(c) if so, the steps that Government propose to take to manufacture the dredgers in the country and stop their imports ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) The Mangalore Harbour Project has fabricated a small dredger at a cost of Rs.6,12,000.

(b) It is not possible to make such a comparison.

(c) Some dredgers have already been built by indigenous shipbuilding firms and some more are on order.

Beri Commission Report

9845. SHRI KANWAR LAL GUPTA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have made an inquiry whether the Advocate-General or any body on behalf of the State Government gave an assurance in writing or orally to the Chief Justice of Rajasthan that the Beri Commission Report will be accepted in toto ; and

(b) the reasons for not contacting the Chief Justice of Rajasthan so far to find out the truth ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information furnished by the State Government, there is nothing on record to show that any such commitment was given to the Chief-Justice by the Government nor was any such commitment asked for.

(b) Information is awaited from the State Government.

Expenditure on Examination Reform Movement

9846. SHRI P. ANTONY REDDY :
SHRI G. S. REDDI :

SHRIMATI B. RADHABAI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) what is the expenditure on 'Examination Reform Movement' incurred by the National Council of Educational Research and Training for conducting workshops, State-wise ;

(b) the States which have conducted workshops for Paper-setter with the help of the N. C. E. R. T. ;

(c) the States which have circulated the model Question Papers to the Schools ; and

(d) the States which have announced the dates for implementing the proposed changes in examination Papers ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Workshops for examination reform have been conducted from the beginning of the project in 1958, and the details of expenditure for all these years cannot be readily compiled. A statement showing the expenditure on the workshops, State-wise, during 1958-69 is, however, laid on the Table of the Houses [Placed in Library. See No. L. T.—1208/69].

(b) to (d). The information is furnished in the statement laid on the Table of the House. [Placed in Library. See No. L. T.—1208/69].

विभिन्न भारतीय भाषाओं के अध्ययन के लिए प्रोत्साहन

9847. श्री बाल्मीकी चौधरी : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार एक कार्यक्रम आरम्भ करने का है जिसके अन्तर्गत विभिन्न भारतीय भाषाओं के अध्ययन के लिए प्रोत्साहन दिया जायेगा और इन भाषाओं को अध्ययन करने के लिए अभियान चलाया जायेगा ;

(ख) यदि हां, तो इस दिशा में अब तक क्या कार्यवाही की गई है ;

(ग) क्या उक्त कार्यक्रम के अन्तर्गत हिन्दी लेखकों को हिन्दी के अलावा अन्य भाषाओं में लेख, पुस्तकें लिखने तथा उन्हें प्रकाशित कराने के लिए प्रोत्साहन दिया जायेगा ; और

(घ) यदि हां, तो इसका व्यौरा क्या है और इसके अन्तर्गत किस प्रकार के तथा कितने इनाम देने का प्रस्ताव है ?

श्री शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० बी० राव) : (क) से (घ). उन क्षेत्रों में जहाँ भारतीय भाषाएं सरकारी अथवा राज्य भाषाएं नहीं हैं, हिन्दी को छोड़ कर अन्य भारतीय भाषाओं के शिक्षण के लिए स्वैच्छिक संगठनों को उनके अनुमोदित मदों के लिए वित्तीय सहायता देने की सरकार की पहले से ही एक योजना है। जिन क्षेत्रों में हिन्दी प्रादेशिक भाषा नहीं है उन क्षेत्रों में हिन्दी के शिक्षण के लिए स्वैच्छिक संगठनों को वित्तीय सहायता देने की भी सरकार की एक योजना है। सरकार इन योजनाओं को बहुत महत्व देती है और इस बात की जानकारी करा दी गई है कि इन भाषाओं की पढ़ाई गम्भीरता से करने के लिए सरकार स्वैच्छिक संगठनों को प्रोत्साहन देगी।

हिन्दी राज्यों के विद्वानों को हिन्दी के अलावा अन्य भाषाओं में पुस्तकें लिखने हेतु पुरस्कार प्रदान करने के लिए शिक्षा तथा युवक सेवा मंत्रालय एक प्रस्ताव पर विचार कर रहा है। इस प्रस्ताव के व्यौरे अभी तैयार किए जाने शेष हैं।

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9848. SHRI JUGAL MONDAL : Will the Minister of HOME AFFAIRS be pleased to state :